

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

TP 139 of 2019 [IA 507 of 2019 in TP 125 of 2016(CP 34 of 2016)]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Ashok Kumar Khosla
V/s
PGH International Pvt Ltd

Section: IA For Adjournment of Hearing

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

The parties are represented through their respective counsels.

In view of adjournment in TP 137 of 2019 [TP 120 of 2016 (CP 24 of 2016), the instant matter is also adjourned.

List the matter on 11.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 1st day of April, 2021

MANORAMA KUMARI
MEMBER JUDICIAL